

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA/130/2020 In C.P. (IB)/3912(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - Yyavi Traders Ltd

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.130/2020: - None is appeared on behalf of Applicant. The matter is transferred from Court No-V. List this matter on **22.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)